

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
RAJYA SABHA
UNSTARRED QUESTION No. 1641
ANSWERED ON 13/02/2026

SCHEME TO EMPOWER EXPORTERS

1641. **SHRI GOVINDBHAI LALJIBHAI DHOLAKIA:**

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is implementing any scheme to empower exporters in the country; and
- (b) if, so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JITIN PRASADA)

(a) & (b) Government is implementing multiple schemes and policy initiatives aimed at strengthening India's export ecosystem and empowering exporters, particularly Micro, Small and Medium Enterprises (MSMEs), through trade facilitation, market access support, export finance, and digital enablement.

Key measures include:

- i. Government has approved the Scheme for Export Promotion Mission (EPM) with the objective of strengthening India's export competitiveness and providing targeted support to exporters, with particular focus on Micro, Small and Medium Enterprises (MSMEs). The Mission operates through two integrated sub-schemes:
 - o NIRYAT PROTSAHAN, focused on improving access to trade finance through instruments such as interest subvention, export factoring, collateral guarantees for export credit, credit for e-commerce exporters, and credit enhancement support; and
 - o NIRYAT DISHA, focused on other trade enablers such as export quality and compliance support, international branding and packaging, market access initiatives, export logistics & warehousing, and trade intelligence.
- ii. The Remission of Duties and Taxes on Exported Products (RoDTEP) Scheme operational since 1 April 2021, covering 10,642 tariff lines to neutralise embedded taxes and duties on exported goods.
- iii. The Rebate of State and Central Taxes and Levies (RoSCTL) Scheme supporting exports from labour-intensive textile and apparel sectors.
- iv. The Districts as Export Hubs (DEH) initiative, which identifies district-specific products with export potential and supports capacity building and export readiness of local enterprises.

- v. Trade Connect e-platform (<https://trade.gov.in>) operationalised to provide trade-related information to existing and aspiring Indian exporters. This platform also serves as an online hub for integrating efforts from the Department of Commerce, Indian Missions abroad, Export Promotion Councils, Commodity Boards, and other organisations to deliver comprehensive support to Indian exporters.
- vi. The Ministry of MSME is implementing the International Cooperation (IC) Scheme, under which financial assistance is provided on a reimbursement basis to eligible Central and State Government organisations and industry associations. The scheme facilitates participation of MSMEs in international exhibitions, trade fairs and buyer–seller meets abroad, and supports the organisation of international conferences and seminars in India. A dedicated component titled Capacity Building of First-Time Exporters (CBFTE), launched in June 2022, provides reimbursement to new Micro and Small Enterprises (MSEs) for expenses related to Registration-cum-Membership Certificates (RCMCs) from Export Promotion Councils, export insurance premiums, and testing and quality certification required for exports.
- vii. In addition, several other MSME-focused schemes contribute to strengthening the competitiveness of enterprises engaged in exports. These include the Prime Minister’s Employment Generation Programme (PMEGP), Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), Micro and Small Enterprises – Cluster Development Programme (MSE-CDP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), Zero Defect Zero Effect (ZED) Certification Scheme, LEAN Manufacturing Competitiveness Scheme, Intellectual Property Rights (IPR) Scheme, and the Procurement and Marketing Support (PMS) Scheme, which collectively enhance productivity, quality, market access, and institutional capacity of MSMEs.
- viii. To strengthen exporters, particularly Micro, Small and Medium Enterprises (MSMEs) and improve their integration into global value chains, the Government has implemented a range of measures aimed at improving access to export credit, risk mitigation and trade finance support. These include –
 - Provision of 90% insurance cover under the Short-Term Whole Turnover – Export Credit Insurance for Banks (WT-ECIB) scheme for exporters or exporter groups with aggregate export working capital limits up to ₹80 crore, to facilitate availability of affordable export credit.
 - Enhanced insurance cover of up to 100% for exporters obtaining policies directly without intermediaries, which may be considered by banks as risk mitigation, thereby easing collateral requirements for MSME exporters.
 - Simplification of procedures for settlement of Short-Term ECIB claims with net principal outstanding up to ₹10 crore, enabling faster processing and reduced documentation.
 - Introduction of a non-recourse Export Factoring Facility designed for manufacturing MSMEs, providing working capital support, credit risk protection and receivables management.
 - Provision of Exports Receivables Insurance Cover (ERIC) in Indian Rupees and foreign currency to support Non-Banking Financial Company (NBFC) factors in expanding factoring services for exporters.
